

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 20.12.2019

**ORDER NO. 291 of 2019**


Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi as follows:-

On **20.12.2019** Hon'ble Mr. Justice Dilip Gupta, President will do Chamber work.

On **20.12.2019 at 10.30 a.m.** and after the Bench of Hon'ble President and Sh. C.L. Mahar, Hon'ble Member (T) breaks after lunch, Sh. Anil Choudhary, Hon'ble Member (J) and Sh. C. L. Mahar, Hon'ble Member (T) will hear Customs, Excise and Service tax Division Bench matters:


On **20.12.2019 at 2.30 p.m.** Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (T) will sit for pronouncement of Appeals.

By order,

  
(Uma Shankar Verma)  
Asst. Registrar

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Asst. Registrar